

**Extra Benefits to Delhi Policemen/
Delhi Jail Employees**

512. SHRI P. K. KODIYAN :
SHRI JANARDHANA
POOJARY :
SHRI ARJUN SINGH
BHADORIA :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government have announced some extra benefits to Delhi Policemen ;

(b) if so, the details thereof ;

(c) whether these benefits will also held good for Delhi jail employees;

(d) whether Government are aware that there is discontentment among Delhi jail employees and they have demanded that they should be treated at par with Delhi policemen; and

(e) if so, the reaction of Government thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE MINISTRY OF LAW, JUSTICE, AND COMPANY AFFAIRS (SHRI S. D. PATIL) : (a) and (b). Yes, Sir.

The following extra benefits have been announced for Delhi Policemen :

1. Diet Allowance for ASI's, Head Constables and Constables has been raised from Rs. 2 to Rs. 4 per head per day.

2. Conveyance Allowance of Upper Subordinates has been raised from Rs. 52.50 to Rs. 65 p.m. and that of Lower Subordinates from Rs. 6 to Rs. 10 p.m.

3. Non-Gazetted police personnel have been sanctioned washing allowance @ Rs. 10 p.m.

4. Non-Gazetted personnel have been granted compensatory leave up to a maximum of 30 days over and above the existing entitlement and in case it is not possible to grant this leave because of exigency of work, compensatory payment in the form of a day's emoluments (pay plus Dearness Allowance/Additional Dearness Allowance) can be sanctioned for the number of days of leave denied subject to such compensatory payment being limited to a maximum of 30 days in a year.

5. Selection Grade for Stenographers has been introduced. Four posts of Stenographers have been upgraded in the scale of Rs. 425—700.

6. Special Clothing Allowance for Upper and Lower Subordinates of Security Unit has been enhanced to Rs. 120 per annum. In addition, outfit allowance of Rs. 10 p.m. for staff attached to VIPs (excluding Prime Minister) Security and Rs. 15 p.m. for staff attached to the Prime Minister's duty has been sanctioned. Assistant Commissioner of Police, Special Branch has been granted Special Clothing Allowance of Rs. 850 per annum.

7. Police personnel living in malaria-prone area will be provided with mosquito nets at an initial cost of Rs. 7.2 lakhs

8. Proficiency Pay of Rs. 20 p.m. and Rs. 40 p.m. respectively to Wireless Operators/Radio Technicians of Delhi Police.

9. Special Pay of Rs. 20 p.m. has been sanctioned to the Head Constable (Drivers) and Constable (Drivers).

(c) No, Sir.

(d) and (e). Government are aware of the problem of Delhi jail employees. One of their demands is also to be treated at par with Policemen. It is under active consideration as to how their service conditions can be improved.

**Directives to deal with Police
Strikes in States**

513. SHRI P.K. KODIYAN :
SHRI BHAGAT RAM :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether his Ministry has issued any fresh directives or guidelines as to how to deal with the police strikes in various States ;

(b) if so, whether a copy will be laid on the Table of the House ;

(c) the number of policemen affected detained, suspended/dissmised during the recent strikes in different States; and

(d) the number of those released; and still in jail ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL) :

(a) Yes, Sir.

(b) Does not arise.